

THE PAYMENT OF WAGES (AMENDMENT) ACT, 1977

No. 19 OF 1977

[30th June, 1977.]

An Act further to amend the Payment of Wages Act, 1936.

BE it enacted by Parliament in the Twenty-eighth Year of the Republic of India as follows:—

Short  
title.

1. This Act may be called the Payment of Wages (Amendment) Act, 1977.

Amend-  
ment of  
section 7.

2. In section 7 of the Payment of Wages Act, 1936, in sub-section (2), after clause (p), the following clause shall be inserted, namely:— 4 of 1936.

“(q) deductions for contributions to any insurance scheme framed by the Central Government for the benefit of its employees.”.